

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
**LOK SABHA**  
**UNSTARRED QUESTION NO.1004**

TO BE ANSWERED ON MONDAY, THE 29<sup>th</sup> JULY, 2024 SHRAVAN 7, 1946 (SAKA)

**‘TECHNICAL GLITCHES IN THE IT PORTAL’**

1004. SHRI SELVAGANAPATHI T.M.:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that many employers are not able to issue Form 16 certificates to staff due to processing delays and technical glitches in the IT portal as well as challenges arising from new norms related to the PAN-Aadhaar link, if so, the details thereof;

(b) whether it is also a fact that similar glitches in the IT portal were noticed during last year too;

(c) if so, the details thereof along with the steps taken in this regard;

(d) whether it is also true that the TRACES portal is taking more than 30-35 days to process returns, if so, the details thereof; and

(e) whether it is true that in case where PANs are inoperative or the salaries are below the threshold limit, the system is raising Tax demand towards employers, if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI PANKAJ CHAUDHARY)**

(a) No, Sir.

(b) No, Sir.

(c) In view of answer to (a) & (b), the question does not arise.

(d) No, Sir.

(e) In case of inoperative PANs, tax demands are being raised as per the provisions of section 206AA of the Income-tax Act, 1961 and CBDT Circular No. 3 of 2023 dated 28.03.2023 and Circular No. 6/2024 dated 23.04.2024. In case where salary is below threshold limit, no tax demands are being raised.

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